

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

IA(I.B.C)/1092(CH)2022
IA(I.B.C)/1093(CH)2022
1090/2022

In
CP(IB) No. 269/Chd/HP/2019
(Admitted)

IN THE MATTER OF:

Gulshan Trading Company

...Petitioner-Operational Creditor

Versus

Bhandari Deepak Industries Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 45(1), 43(1) r/w 44(1), IBC 2016

Order delivered on 29.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.05.2024.

Sd/-
Court Officer